

## COUNCIL OF STATES

Thursday, 7th May 1953

The Council met at a quarter past eight of the clock in the morning. MR. DEPUTY CHAIRMAN in the Chair.

### ORAL ANSWERS TO QUESTIONS

#### FUNDS FOR HEALTH INSTITUTIONS

\*630. SHRI M. VALIULLA: Will the Minister for HEALTH be pleased to state:

(a) the funds collected and credited to the Health Minister's Charity Fund since 1947;

(b) the funds collected under the Health Seals Campaign;

(c) whether the said funds have been distributed through a Committee; and

(d) the names and location of the institutions by which and the names and addresses of the persons by whom help has been received out of these funds?

THE DEPUTY MINISTER FOR HEALTH (SHRIMATI M. CHANDRASEKHAR): (a), (b) and (d). A statement is laid on the Table of the House. [See Appendix IV, Annexure No. 196.]

(c) No.

SHRI M. VALIULLA: May I know, Sir, whether both the funds—the Health Seals Campaign Fund and the Welfare Fund—are one and the same or they are two different funds combined into one?

SHRIMATI M. CHANDRASEKHAR: The contributions received from the Health Seals Campaign also go into the Welfare Fund.

SHRI M. VALIULLA: Which other funds go into the Welfare Fund apart from this Health Seals Fund?

SHRIMATI M. CHANDRASEKHAR: The charitable donations.

SHRI M. VALIULLA: May I know whether there is any fund called the Tuberculosis Seals Sales Fund?

SHRIMATI M. CHANDRASEKHAR: That does not go into that.

SHRI M. VALIULLA: Is it not a fact that most of these funds are distributed only in one State?

SHRIMATI M. CHANDRASEKHAR: From wherever the demand comes, it is distributed only in that State.

PROF. G. RANGA: Who decides upon this distribution? Is it the hon. Minister herself or any one of the people in the Department?

SHRIMATI M. CHANDRASEKHAR: The hon. Minister herself.

SHRI GOVINDA REDDY: Is it not desirable to make this distribution more equitably?

SHRIMATI M. CHANDRASEKHAR: Sir, it is a matter of suggestion. But if the demands come from various States, naturally it will be distributed to them.

SHRI GOVINDA REDDY: Would not the Government think it desirable to make this distribution through a Committee instead of allowing it to be done only by the Minister?

SHRIMATI M. CHANDRASEKHAR: That is a suggestion for action.

PROF. G. RANGA: Why is it that a committee has not been thought necessary to be constituted in order to help the hon. Minister in distributing these funds?

SHRIMATI M. CHANDRASEKHAR: This she has to do according to her own choice and it is not a Government fund or any such thing; she receives donations in her private capacity.

PROF. G. RANGA: May I have some enlightenment about the private character of this Fund? Does this mean that this Fund has been constituted by Rajkumari as Rajkumari or as Minister?

**SHRIMATI M. CHANDRASEKHAR:** As Minister she is given her personal capacity, Sir.

**SHRI M. VALIULLA:** Is it a fact that there is a discretionary grant of Rs. 3 lakhs with the Health Minister?

**SHRIMATI M. CHANDRASEKHAR:** It is a separate fund and it is not included in this Fund.

**SHRI K. C. GEORGE:** May I know whether any fund has been given to the Bhanj Poor Fund?

**SHRIMATI M. CHANDRASEKHAR:** I will have a look into the list and then reply to this.

**SHRI M. VALIULLA:** They do not call for applications.

**SHRIMATI M. CHANDRASEKHAR:** It is not a question of calling for applications. A notification is being published in the Gazette that whoever needs any aid for medical institutions, may apply and the Minister then decides the matter.

**MR. DEPUTY CHAIRMAN:** Next question, Mr. Valiulla.

#### HOSTEL FOR CENTRAL RICE RESEARCH INSTITUTE

\*631. **SHRI M. VALIULLA:** Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) the amount set apart for the construction of a hostel at the Central Rice Research Institute to accommodate foreign students who are undergoing training in India;

(b) the extent of accommodation that will be available in the hostel;

(c) whether the work of construction of the hostel has been started; and

(d) whether Government propose to construct similar hostels at other places in India?

**THE MINISTER FOR AGRICULTURE (DR. P. S. DESHMUKH):** (a) Rs. 1,73,400.

(b) Accommodation for 20 students and a Warden.

(c) The construction was completed in September 1952.

(d) No.

**SHRI M. VALIULLA:** From what places have the students come to get training here?

**DR. P. S. DESHMUKH:** 50 trainees came from Ceylon, Egypt, France, Indonesia, Iran, Laos, Pakistan, Philippines and Thailand, and 8 Indian trainees participated in the training.

**SHRI M. VALIULLA:** Who is financing this assistance?

**DR. P. S. DESHMUKH:** This money has come out of the contributions to the Colombo Plan—Commonwealth Technical Co-operation Scheme.

**SHRI M. VALIULLA:** Are there any similar hostels at other places?

**DR. P. S. DESHMUKH:** There are hostels all over the country.

**SHRI M. VALIULLA:** For foreign students, I mean?

**DR. P. S. DESHMUKH:** I believe it is only one because there was no accommodation available which was necessary.

**SHRI M. VALIULLA:** Any hostel for Indian students in foreign countries?

**DR. P. S. DESHMUKH:** My friend is misunderstanding.....

**MR. DEPUTY CHAIRMAN:** This is under a particular Plan for a particular purpose.

**DR. P. S. DESHMUKH:** It is a great honour that we should have had this international training centre here and we have not spent our own budgeted amounts but the money has come out of the Colombo Plan.